

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal (AT) No. 48 of 2019**

**IN THE MATTER OF:**

**UFO Moviez India Ltd. & Anr.**

**...Appellants**

**Versus**

**Union of India, Ministry of Corporate  
Affairs, through the Regional Director  
Western Region**

**...Respondent**

**Present**

**For Appellant: Mr. Sudipto Sarkar, Senior Advocate with Ms. Roopali  
Singh, Mr. Aman Sharma, Ms. Neeraja Balakrishnan and Ms.  
Sonali Mathur, Advocates.**

**For Respondent: Mr. C. Balooni, Assistant Director for R-1**

**ORDER**

**03.09.2019** Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 25<sup>th</sup> September, 2019 on  
top of the list.

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice A.I.S. Cheema]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

mohan/gc/